

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 89 OF 2017 &
IA NO. 231 OF 2017

Dated: 24th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Lanco Kondapalli Power Ltd.

.... Appellant(s)

Versus

Kerala State Electricity Board Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Nishant Talwar

Counsel for the Respondent(s) : Mr. Mukunt P. Unny for R-1

Mr. Shashwat Singh for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.10.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj